

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3251
ANSWERED ON:01.08.2014
POLICY RATE BENEFIT TO BORROWERS
Thakur Shri Anurag Singh

Will the Minister of FINANCE be pleased to state:

- (a) whether the banks are not passing on the benefit of cut in policy rates to the borrowers;
- (b) if so, the details thereof;
- (c) whether the lending rates of banks have not come down in tandem with reduction in Cash Reserve Ratio (CRR) and Statutory Liquidity Ratio (SLR);
- (d) if so, whether the Government is contemplating to frame rules in order to keep a tab on the working of banks in the interest of the customers; and
- (e) if so, the details thereof and the time by which it is likely to be done and if not, the reasons therefor?

Answer

The Minister of State in the Ministry of Finance (SMT. NIRMALA SITHARAMAN)

(a) to (c): No, Madam. Data on Repo rate, Cash Reserve Ratio (CRR) and Statutory Liquidity Ratio (SLR) prescribed by Reserve Bank of India and Lending rates of Scheduled Commercial Banks during March 2012 to June 2014 is at Annex.

(d) and (e): Does not arise.